

MR. SPEAKER: Has this been already circulated?

SHRI K. R. GANESH: Yes.

MR. SPEAKER: Now, there is a motion that it be referred to a Select Committee.

No name to be substituted, added or amended?

SHRI ATAL BIHARI VAJPAYEE (Gwalior): Who are the Members of the committee?

MR. SPEAKER: Please see list No. 7.

SHRI K. R. GANESH: I move:

"That the Bill to consolidate and amend the law relating to the levy of tax on sale of goods in the Union territory of Delhi, be referred to a Select Committee consisting of 30 members, namely, Shri Syed Ahmed Aga, Shri Shrikrishna Agrawal, Shri H. K. L. Bhagat, Shri Bhagirath Bhanwar, Sardar Buta Singh, Shri Amarsinh Chaudhari, Shrimati Premalabai Dajisaheb Chavan, Shri Y. B. Chavan, Shri Shanker Narayan Singh Deo, Shri C. C. Gohain, Shri Madhuryya Haldar, Shri N. E. Horo, Shri Chiranjib Jha, Shrimati Subhadra Joshi, Shri Vikram Mahajan, Shrimati Shakuntala Nayar, Shri Aravinda Bala Pajandor, Shri Birender Singh Rao, Shri P. V. Reddy, Shri Arjun Sethi, Dr. H. P. Sharma, Shri M. R. Sharma, Shri Ramavtar Shastri, Shri S. M. Siddayya, Shri Rudra Pratap Singh, Shri Vishwanath Pratap Singh, Shri Somchand Solanki, Shri R. P. Ulaganambi, Shri Amarnath Vidyalankar; and Shri K. R. Ganesh. with instruction to report by the first day of the next session."

MR. SPEAKER: The question is;

"That the Bill to consolidate and amend the law relating to the levy of tax on sale of goods in the Union

territory of Delhi, be referred to a Select Committee consisting of 30 members namely, Shri Syed Ahmed Aga, Shri Shrikrishna Agrawal, Shri H. K. L. Bhagat, Shri Bhagirath Bhanwar, Sardar Buta Singh, Shri Amarsinh Chaudhari, Shrimati Premalabai Dajisaheb Chavan, Shri Y. B. Chavan, Shri Shanker Narayan Singh Deo, Shri C. C. Gohain, Shri Madhuryya Haldar, Shri N. E. Horo, Shri Chiranjib Jha, Shrimati Subhadra Joshi, Shri Vikram Mahajan, Shrimati Shakuntala Nayar, Shri Aravinda Bala Pajandor, Shri Birender Singh Rao, Shri P. V. Reddy, Shri Arjun Sethi, Dr. H. P. Sharma, Shri M. R. Sharma, Shri Ramavtar Shastri, Shri S. M. Siddayya, Shri Rudra Pratap Singh, Shri Vishwanath Pratap Singh, Shri Somchand Solanki, Shri R. P. Ulaganambi, Shri Amarnath Vidyalankar; and Shri K. R. Ganesh.

with instruction to report by the first day of the next session."

*The motion was adopted.*

#### CUSTOMS TARIFF BILL

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to move that the Bill to consolidate and amend the law relating to customs duties, be referred to a Select Committee consisting of 30 members, namely, Shri Rudra Pratap Singh, Shri Nathu Ram Ahirwar, Shri Maganti Ankineedu, Shri B. R. Bhagat, Shri M. Bheeshmadev, Shri G. Bhuvarah, Shri Tridib Chaudhuri, Shri Y. B. Chavan, Shri S. R. Damani, Shri D. D. Desai, Shri Hiralal Doda, Shri Dinesh Chandra Goswami, Shri D. B. Chandra Gowda, Shri P. A. Saminathan, Shri Hari Singh, Shri C. Janardhanan, Shri Purushottam Kakodkar, Shri Maharaj Singh, Shri Shyam Sunder Mohapatra, Shri Priya Ranjan Das Munsi, Shri Noorul Huda, Shri Karik Oraon, Shri H. M.